

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 717/MP/2020

Coram:

**Shri P.K Pujari, Chairperson
Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member**

Date of Order: 19th July, 2021

In the matter of

Petition for approval of proposal for Reconstruction, Renovation and Modernization for life extension beyond the normal useful life in respect of Kopili Power Station (4x50 MW) of North Eastern Electric Power Corporation Limited, Shillong

And

In the matter of

North Eastern Electric Power Corporation Limited,
Brookland Compound, Lower New Colony,
Shillong 793 003, Meghalaya

.... Petitioner

Vs

1. Assam Power Distribution Company Limited,
Bijulee Bhawan, Paltanbazar,
Guwahati - 781001, Assam

2. Meghalaya Power Distribution Corporation Limited,
Lumjinshai, Short Round Road,
Shillong - 799001, Meghalaya

3. Tripura State Electricity Corporation Limited,
Bidyut Bhavan, North Banamalipur,
Agartala - 799001, Tripura

4. Power & Electricity Department,
Government of Mizoram, New Secretariat Complex,
Kawlphetha, Aizwal - 796001, Mizoram.



5. Manipur State Power Distribution Company Limited,
3rd Floor, New Directorate Building, Near 2nd M.R Gate,
Dimapur Road, Imphal - 795001, Manipur.

6. Department of Power, Bidyut Bhawan,
Government of Arunachal Pradesh,
Itanagar - 791111, Arunachal Pradesh

7. Department of Power,
Government of Nagaland, Electricity House,
A G Colony, Kohima - 797001, Nagaland

8. North Eastern Regional Power Committee,
NERPC Complex, Dong Parmaw Lapalang,
Shillong -793006, Meghalaya.

9. North Eastern Regional Load Despatch Centre
Dongtiah, Lower Nongrah, Lapalang,
Shillong - 793006, Meghalaya.

.... Respondents

Parties Present:

Shri Devapriya Choudhury, NEEPCO
Shri Prabal Mukhopadhaya, NEEPCO
Ms. Elizabeth Pyrbot, NEEPCO
Shri Indrajit Tahbildar, APDCL

ORDER

The Petitioner, North Eastern Electric Power Corporation Limited (NEEPCO) has filed this petition for approval of the Detailed Project Report ('DPR') on Reconstruction, Renovation and Modernization for life extension of Kopili Power Station (4 x 50 MW) (hereinafter referred to as 'the generating station').

2. The petition was heard on 13.7.2021 'on admission' through video conferencing. During the hearing, the representative for the Petitioner submitted that the Commercial Operation Date (COD) of the generating station was 12.7.1997 and accordingly, the generating station will be completing its useful life of 40 years on 11.7.2037. The



representative for the Petitioner further submitted that consent for undertaking the Reconstruction, Renovation and Modernization work has been received from all the beneficiaries and filed along with the Petition. It was also submitted that the report of Central Electricity Authority (CEA) on the DPR is awaited.

3. The Commission observed that it would be appropriate to consider the matter regarding approval of the Detailed Project Report ('DPR') on Reconstruction, Renovation and Modernization for life extension of Kopili Power Station (4 x 50 MW) only after the report of CEA is received. On a specific observation by the Commission as to whether the Petitioner was willing to withdraw the Petition with liberty to file fresh petition taking into consideration the report of CEA as and when received, the representative for the Petitioner agreed to the same.

4. Accordingly, the petition is disposed of as withdrawn. The Petitioner is, however, granted liberty to file fresh petition, based on the report of CEA on DPR submitted by the Petitioner to CEA. The filing fees deposited by the Petitioner in respect of this petition shall be adjusted against the petition to be filed by the Petitioner in terms of the liberty granted as above.

5. Petition No. 717/MP/2020 is disposed of in terms of the above.

Sd/-
(Pravas Kumar Singh)
Member

Sd/-
(Arun Goyal)
Member

Sd/-
(I.S. Jha)
Member

Sd/-
(P.K. Pujari)
Chairperson

